GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-722 ANSWERED ON-17/09/2020

PRODUCTION OF RENEWABLE ENERGY

+722. SHRI ANURAG SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the measures taken by the Government to meet the production target of 175 MW of renewable energy by the year 2022 along with the details of availability of energy therefrom; and

(b) the measures taken in State of Uttar Pradesh to augment the share of non-fossil fuel along with the achievements made thereunder?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) The measures taken by the Government to meet the target of installing 175 GW renewable energy capacity in the country by the year 2022, inter-alia, include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- mandating requirement of Letter of Credit(LC) as payment security mechanism by distribution licensees for ensuring timely payments to RE generators,
- setting of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- laying of transmission lines under Green Energy Corridor Scheme for evacuation of power in renewable rich areas,
- setting up of Project Development Cell for attracting and facilitating investments in domestic manufacturing,
- Loan limits for renewable energy have been increased (doubled) in RBI's revised priority sector lending guidelines.

A total of 138318.66 Million Units (MU) of power has been generated through various renewable energy sources in the country during the year 2019-20.

(b) As per Uttar Pradesh New and Renewable Energy Development Agency(UPNEDA), Government of Uttar Pradesh has taken following steps to augment the share of non-fossil fuel in the state:

A. Declaration and adoption of solar policy 2017 : Under this policy, power generation from solar energy through solar power plants of total capacity of 10700 MW is targeted to be setup by 2022. This includes Utility scale solar power projects, Solar Rooftop projects and Off-grid applications.

B. State government has also issued Bio- Energy Enterprises Promotion Programme in Feb 2018, for effective implementation of bio mass based projects including solid fuels (Bio-coal-pellets and briquettes), liquid fuels (Bio-diesel, bio ethanol and methanol), gaseous fuels (bio gas/bio-CNG) etc.

Achievements made so far in the state are as follow:

- A total of 959 MW of Utility Scale Solar Power projects have been installed till 30-08-2020 in the State.
- A capacity of 300 MW of grid connected solar Rooftop plants have been installed.
- 2.95 lakh of Solar Street Lights and 29,668 nos of Solar Powered off grid agricultural pumps have been installed.
- 3005 no of small bio-gas plants and 42 no of biogas plants in dairies have been installed.
